Statement

Names of languages and dialects, including tribal dialects in which AIR Stations broadcast news bulletins.

Languages

English 1.

> Languages mentioned in Eighth Schedule of the Constitution.

2. Assamese 3. Bengali

4. Gujarati

5. Hindi

6. Kannada 7. Kashmiri

8. Malayalam 9. Marathi

10. Oriya 11. Punjabi

12. Sanskrit 13. Sindhi

14. Tamil 15. Telugu

16. Urdu

Other languages. dialects including tribal dialects.

17. Arunachal

18. Dogri

19. Nepali 20. Manipuri

21. Konkani 22. Nagamese

23. Mahl

24. Rajasthani

25. Tripuri 26. Bodo 28. Mizo

27. Dhimsa

30. Idu.

29. Santhali 31. Tangsa

32. Nocte

33. Wanchoo

Adi 34.

35. Nishi

36. Apatani

37. Karbi 38. Ghadou

39. Thangkul

40. Mao

41. Kabaui 43.

42. Sangtam

Yimchunger

44. Konyak

45. Phom 46. Chang

47. Zeliang 48. Kuki

49. Ao

50. Sema

51. Lotha

52. Rengma

53. Chakesang

54. Angami

55. Garo 56. Khasi

57. Jaintia

59. Guiri 58. NIcobaree 60. Ladakhi

61 Hmar

62. Paite.

Effective Management of Power Generation in the Country

SHRI ZAINUL BASHER: Will the Minister of ENERGY be pleased to state:

(a) whether in view of any positive response from the State Governments regarding the recommendations of the Rajadhyaksha Committee Report, Government have found any way out of the effective management of power generation in the country;

if so, the details thereof: (b) and

(c) if not, the reasons therefor ?

THE MINISTER OF ENERGY (SHRI A. B. A. GHANI KHAN CHAUDHURY): (a) to (c). The reactions of the State Governments to the recommendations of the Rajadhyaksha Committee Report are still awaited. Final decisions these recommendations can be taken only when the views of the State Governments are known.

In the meanwhile the performance of the Power Supply Industry is being closely monitored by Government of India, and there has been significant improvement in the overall power generation in country.

Agreement with British firm for coloured coverage of Asian Games

*32. SHRI R. L. BHATIA: SHRI S.M. KRISHNA ·

Will the Minister of INFORMA-TION AND BROADCASTING be pleased to state:

(a) whether it is a fact that Government have entered into any agreement with a British firm for

Strategic Land Company

the coloured coverage of the Asian Games through T.V.; and

(b) if so, the broad details of the agreement reached?

THE MINISTER OF INFOR-MATION AND BROADCASTING (SHRI VASANT SATHE): (a) No, Sir.

(b) Does not arise.

Representation from the Citizens' Council, Delhi Regarding Delhi Telephone Service

- *33. SHRI R. L. P. VERMA: Will the Minister of COMMUNICA-TIONS be pleased to state:
- (a) whether Government have received any representation from the Citizens Council, Delhi regarding the service of Delhi Telephone;
- (b) if so, the details thereof and the action taken by Government on
- (c) are Government also aware of the fact that the Citizens Council conducted a survey about Delhi Telephone services; and
- (d) if so, what was the result of the survey and what action has been taken by Government on it?

THE MINISTER OF COMMUNI-CATIONS (SHRIC. M. STEPHEN): (a) Yes, Sir. A representation dated 7-10-81 from the Citizens Council was received regarding the telephone service in Delhi.

(b) The representation included (i) Papers relating to the survey made in Delhi regarding telephone service; and regions in the project of the

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(ii) Some suggestions to improve the telephone service in Delhi.

Action is taken on a continuous basis to improve the telephone service on the lines detailed against part (d) of the Question.

- (c) Yes, Sir.
- (d) The position relating to the results of the Survey as received in the representation is given in the Statement. However, the sample of nearly 1,000 subscribers choosen out of nearly 2 lakhs subscribers of the Delhi Telephones system appears rather small for a realistic assessment.

No particular action was taken on the survey. However, Delhi Telephones has been receiving utmost attention of the department in regard to the services rendered by it.

In this respect a 'Task Force' has been set up for speedy implementation of the various measures to upgrade the external network of the Delhi Telephones on a time bound programme.

The Committee on Telecommunications has studied in depth the weaknesses of telephone systems in the country. The First Interim Report of the Committee relates to improvement of I elephone systems in Metropolitan cities. The subject matter covered by the suggestions of the Citizens Council, Delhi has also been covered in reports of the Committee on Telecommunications.

Almost all the recommendations made by the Committee in the First Interim Report have been accepted. Implementation action has initiated and progress on the action taken is being monitored by the P&T Directorate.